

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 256 OF 2015**

**Dated: 13<sup>th</sup> August, 2018**

**Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member**  
**Hon'ble Mr. S. D. Dubey, Technical Member**

**In the matter of:**

**Damodar Valley Corporation**

**Versus**

**.... Appellant(s)**

**Delhi Transco Limited & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. M. G. Ramachandran  
Ms. Ranjitha Ramachandran  
Ms. Anushree Bardhan

Counsel for the Respondent(s) : Mr. Vishnu S. Pillai for  
Mr. S.K. Chaturvedi for R-1  
  
Mr. Mohit Mudgel for R-2  
  
Mr. R. B. Sharma for R-3  
  
Mr. Alok Shankar for CERC

**ORDER**

As agreed by the learned counsel appearing for the parties, list the matter for hearing on **19-09-2018**.

**(S. D. Dubey)**  
**Technical Member**

*Bn/pr*

**(Justice N. K. Patil)**  
**Judicial Member**